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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 269/9/HDB/2018
NAME OF THE COMPANY	Zhejiang tongxiang Trade(Group)Company Ltd
NAME OF THE PETITIONER(S)	Apex Drugs Ltd
NAME OF THE RESPONDENT(S)	Zhejiang tongxiang Trade(Group)Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. S. ASH	Advocate	9032702007 subash.war@yahoo.co.in	G. S. Ash

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Counsel for Operational Creditor is present.

He reported that notice was sent to the Corporate Debtor however no proof is filed.

Counsel is directed to file proof of service by obtaining information from India post website or by filing an acknowledgement of the Corporate Debtor.

List the matter on 02.08.2018.


Member(Judl)